### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1769 TO BE ANSWERED ON 10.12.2025

#### **KONKAN RAILWAY CORPORATION LIMITED**

1769. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that there are five shareholders in Konkan Railway Corporation Limited (KRCL) and if so, the details thereof;
- (b) whether the doubling of stretch of approximately 700 Km requires substantial investment with contribution from all the shareholding State Governments and if so, the details thereof; and
- (c) the details of the specific steps taken by the Government to commission the long pending doubling of above stretch of railway line?

#### **ANSWER**

## MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Konkan Railway Corporation Limited (KRCL) was established in 1990 with five shareholders, namely, Ministry of Railways, Government of Maharashtra, Government of Goa, Government of Karnataka and Government of Kerala. The Konkan Railway line extends from Roha in Maharashtra to Thokur in Karnataka which passes through difficult terrain of Western Ghats. The present shareholding structure of KRCL is as under: -

SN	Name of Share holder	Share in %
1	Government of India through Ministry of Railways	66.35
2	Government of Maharashtra	15.11
3	Government of Karnataka	10.30
4	Government of Goa	4.12
5	Government of Kerala	4.12

Out of the 739 route km of Konkan Railway jurisdiction, about doubling of Roha- Veer and Madgaon- Majorda sections (total about 55 km stretch) has already been completed. To increase the capacity of the balance 685 km route, doubling is required. This requires substantial investment with the contribution from all the shareholding State Government.

The concerned State Governments have been approached by the Ministry of Railways for contributing towards capital expenditure in KRCL as per their share.

In the meanwhile, KRCL has taken up the work of preparation of detailed project report (DPR) for the doubling of identified sections (approx 263 km) to increase the capacity of route.

Further, sanction of any railway project depends upon many parameters/factors which include the following:

- Anticipated traffic projections and remunerativeness of the proposed route
- First and last mile connectivity provided by the project
- Connection of missing links and providing additional route
- Augmentation of congested/saturated lines
- Demands raised by State Governments/Central Ministries/Public representatives,
- Railway's operational requirements
- Socio-economic considerations
- Overall availability of funds

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